

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO. 2562
TO BE ANSWERED ON 27TH DECEMBER, 2018

PORT INFRASTRUCTURE FACILITIES

2562. SHRIMATI VANAROJA R.:
SHRI BHARATHI MOHAN R.K.:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government has allowed private players in the establishment of ports in Tamil Nadu and if so, the details thereof;
- (b) the detailed list of private ports established and to be established in Tamil Nadu along with their capacity for handling of goods with value in INR;
- (c) whether the Government has provided adequate funds for enhancing port infrastructure facilities and also to increase the strength capacity of various ports in Tamil Nadu during the last three years; and
- (d) if so, the details thereof including the funds allocated during the said period for the purpose and the ports constructed/expanded in the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a) & (b) Non Major Ports/Private Ports in the State of Tamil Nadu are under jurisdiction of the State Maritime Board/State Government. As per the information furnished by the Tamil Nadu Maritime Board, Private Companies are allowed to develop ports for their captive use as per the Tamil Nadu Minor Ports Development Policy of Tamil Nadu Maritime Board, Government of Tamil Nadu. The list of private ports established and to be established in Tamil Nadu is given at **Annexure I**.

(c) & (d) Expansion, modernization and upgradation of Major Ports in the country is an ongoing process to keep the ports abreast with new technologies and also to promote trade and cargo. The process inter-alia involves construction of new berths and terminals,

mechanization of existing berth and terminals, capital dredging for deepening of drafts for attracting large vessels in port channels, road and rail connectivity etc. Government Budgetary Support (GBS) is provided to ports in respect of projects, like maintenance dredging, connectivity enhancement etc. Non-Major Ports fall under the jurisdiction of State Governments who plan these activities with regard to them. The GBS granted to the V.O Chidambaranar Port and Chennai Port during the last three years is given at **Annexure II.**

In addition, funds are also released to Major as well as Non-major Ports for development/expansion of the Ports under the Sagarmala Programme. Projects worth Rs. 964.906 Cr. have been sanctioned under Sagarmala Programme for the State of Tamil Nadu and out of the sanctioned amount for Rs. 330.95 Cr, Rs. 242.06 Cr. has been released. The projects include development of Cuddalore Port in Tamil Nadu to handle small size vessels, coastal vessels etc. at a cost of Rs. 135 Cr. 50% of the cost of the Projects is to be funded under Sagarmala of which an amount of Rs. 33.75 Cr. has been released.

List of private ports established and to be established in Tamil Nadu:

Sl. No	Name of the Ports	Name of the Company	Ports Established/ to be	Traffic Handled during 2017-
1.	Kattupalli	M/s. Marine Infrastructure Developer Private Limited	Established	338
2.	Ennore Minor Ports	M/s. Coromandel International Limited	Established	32
3.	Panaiyur	M/s. Coastal Tamil Nadu Power Limited	To be Established	-
4.	Silambimangalam	M/s. The Ramco Cements Limited	To be Established	-
5.	Parangipettai	M/s. Porto Novo Maritime Limited	To be Established	-
6.	PY-03 Oil Field	M/s. Hardy Exploration and Production India Inc	Established	-
7.	Thirukkadaiyur	M/s.PPN Power Generating Company Limited	Established	4
8.	Chettinad Tharangampadi	M/s. Chettinad Tharangampadi Port	To be Established	-
9.	Udangudi	M/s. Tamil Nadu Generation and Distribution Corporation Limited	To be Established	-
10.	Kudankulam	M/s. Nuclear Power Corporation of India Limited	To be Established	-

GBS released to Chennai Port & V.O Chidambaranar Port
during 2015-16 to 2017-18

(Rupees in cr.)

Year	Ports	
	Chennai Port	V.O Chidambaranar Port
2015-16	10.00	25.00
2016-17	5.00	15.00
2017-18	14.74	15.00
